

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 902/(MAH)/2017
CA No.

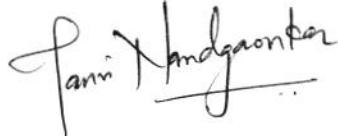
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Universal Export Paper Co. Ltd.
V/s.
Royal Hygience Care Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Adv.Tanvi Nandgaonkar For Khare Legal Chambers		

ORDER

TCP No. 902/ I&BP/NCLT/MB/MAH/2017

On the debtor company's registered Office being shown as changed, the Counsel has requested time to serve notice upon the registered address presently showing on MCA Portal. At his request, list this matter for hearing with a direction to serve copy of the Form as well as this Order to the Corporate Debtor and file proof of service on the next date of hearing.

List this matter on 3.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)